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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

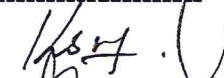
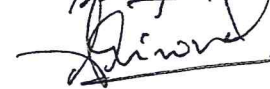
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/199/2016
NAME OF THE PETITIONER(S) : Manohamma Hotels Investment Private Limited
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	K.S. NARAIN BALAJI	Counsel for Petitioner	
②	SRINIVAS VIJAYRUMAR	Counsel for Respondents	

ORDER

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for time to report the outcome of the same. At request, time is enlarged. Put up on 23.02.2018 at 10.30 A.M.

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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